

SHANKARANAND): (a) No such 'Panel of Experts' has been appointed.

(b) and (c) Do not arise.

#### **Reconstitution of Oil Selection Boards**

4516. SHRI MENTAY PADMANABHAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal under Government's consideration to re-constitute the Oil Selection Boards; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Re-constitution of Oil Selection Boards are being finalised by the Government.

#### **Railway line from Murkongselek to Pasighat, Arunachal Pradesh**

4517. SHRI NYODEK YONGGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct a new railway line from Murkongselek railway station to Pasighat, district headquarters of East Siang of Arunachal Pradesh during Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) by when this project is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c) Do not arise.

#### **Train Service in North East Sector**

4518. SHRI BHADRESHWAR BURAGOHAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the train service in the North East Sector is very irregular;

(b) whether a 'Rajdhani Express' from Delhi to Guwahati would be introduced to cover the North East by this high profile train;

(c) by when it is likely to be introduced; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Train services frequently get upset in North-East Sector on account of continued difficult law and order situation in the area. Presently, night running of trains between Srirampur and Rangiya is restricted for security reasons due to Bodo problem.

(b) No, Sir.

(c) Does not arise.

(d) Due to lack of resources and sufficient commercial justification.

#### **Land on both sides of the railway tracks of Central and Western Railway**

4519. SHRI SHIVAJIRAO GIRIDHAR PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the land available on both sides of the railway tracks of both Central and Western Railway in the Bombay Suburban section is being cultivated for growing vegetables; and

(b) whether this land has been given for vegetable cultivation by the Railways and if so, who are the people to whom the land has been given?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Wherever feasible, suitable plots of railway land, on both sides of railway track, in Bombay Suburban section, have been licensed to railway employees and outsiders for vegetable cultivation.